

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.216 - IA(Dis)/7(AHM)2024
in
CP(IB) 206 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nikita Enterprise

.....Applicant

V/s

Kohinoor Diamonds Pvt Ltd

.....Respondent

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Dhruvad
Vaghani, Adv. a.w Mr. Aditya Mehta, Adv., Mr. Rishabh
Sethi, Adv. & Mr. Ajiz MK, Adv.

For the Liquidator

: Mr. Amit Gupta

For the Respondent

:

ORDER

IA(Dis)/7(AHM)2024

Ld. Sr. Counsel for the applicant liquidator seeks adjournment.

List for further consideration on 12.06.2024.

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)